

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

T.C.P No. 107/(MAH)/2009
CA No.

CORAM:

Present: SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 13.06.2017

NAME OF THE PARTIES: Chainsukh Gandhi
V/s.
M/s. Winter Park Developers Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956
and 241/242 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
1.	Anagha Anasingaraju	} Petitioner	Anagha
2.	Mahesh Athavale		
3.	Akhilesh Dubey a/w	} for Respondent. no. 1 to 5	[Signature]
4.	Rahul Sharma		
4)	Adv Chandrasingh Shekharat	} for Respondent no: 6	[Signature]

ORDER

TCP 107/397-398/NCLT/MB/MAH/2009

At request of the parties, list this matter on 11.7.2017.

Sd/-

V. NALLASENAPATHY
Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR
Member (Judicial)